

IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH: KOLKATA

[Before Hon'ble Sri A. T. Varkey, JM & Dr. A.L. Saini, AM]

I.T.A No.467/Kol/2015

Assessment Year: 2009-10

M/s Samudra Commotrade Pvt. Ltd.
Kolkata
[PAN : AAMCS 2512 G]
(Appellant)

-vs.-

CIT-1,
Kolkata

(Respondent)

For the Appellant : None

For the Respondent : Shri G. Mallikarjuna, CIT-DR

Date of Hearing: 12.03.2018.

Date of Pronouncement: 12.03.2018.

ORDER

Per A.L. Saini, AM

This is an appeal by the Assessee against the order dated 27.02.2015 of CIT(A)-2, Kolkata relating to AY 2009-10.

2. The assessee has filed an application dated 08.03.2018 praying the Bench that assessee company does not intend to pursue the said appeal and requested the Bench to treat the said appeal as withdrawn. The ld. DR did not raise any objection. We dismiss the appeal of the assessee as withdrawn.

3. In the result, the appeal is dismissed as withdrawn.

Order pronounced in the Court on 12.03.2018.

Sd/-
[A. T. Varkey]
Judicial Member

Sd/-
[A. L. Saini]
Accountant Member

Dated : 12.03.2018.
[RS SPS]

*M/s Samudra Commotrade Pvt. Ltd.
I.T.A No.467/Kol/2015
Assessment Year: 2009-10*

Copy of the order forwarded to:

1. Samudra Commotrade Pvt. Ltd., Manoj Jain, 15B, Clive Row, Kolkata – 700 001.
2. CIT, Koll-1/Kol, Aayakar Bhawan, P-7, Chowringhee Square, Kolkata – 69.
3. CIT(A)-2, Kolkata
4. CIT-2, Kolkata.
- 4.CIT(DR), Kolkata Benches, Kolkata.

True copy

By Order

Senior Private Secretary
Head of Office, DDO, Kolkata Benches, Kolkata.